

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 132**  
**(IB)-477(PB)/2017**

**IN THE MATTER OF:**

Au Small Finance Bank Ltd. ... Petitioners/Applicant  
Vs  
Prabhu Shanti Real Estate Pvt Ltd. ... Respondents

**SECTION: Under Section 7 of the Insolvency & Bankruptcy Code(CIRP)**

**Order delivered on 12.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the IRP	Mr. Rahul Shukla, Adv. for IRP
For the Petitioner	Mr. Mritunjay Kumar, Adv.
For the Respondent	Mr. Balvinder Ralhan, Adv.
	Mr. Pritpal Singh Nijjar, Adv.
	Mr. Rahul Sharma, Adv.
	Mr. Yogesh Kr. Jagia, Adv.
	Mr. Kamal Kant Chhabra, Adv.

**ORDER**

**CA-35(PB)/2019**

Arguments heard. Order reserved.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**